THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong 22nd August, 2016.

No. HCM.II/44/2016/3136. In supersession of all earlier related Notification/Orders on the subject, Hon'ble the Chief Justice is pleased to order that in the process of recruitment of staff for any Subordinate Courts by the Central Committee for Recruitment of Staff in Subordinate Courts, the concerned District Judge of the District shall invariably be an invitee member of the Committee for such recruitment.

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/44 /2016/3136A

Dated, Shillong 22nd August, 2016.

Copy to :-

- The Joint Registrar –cum–Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Joint Registrar- cum- OSD, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong for information of his Lordship.
- The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong for information of his Lordship.
- 5. The PA to Registrar General, High court of Meghalaya, Shiilong.
- 6. The Registrar (Administration), High Court of Meghalaya, Shillong.
- 7. The Joint Registrar, High Court of Meghalaya, Shillong.
- 8. The Deputy Registrar (Administration), High Court of Meghalaya, Shillong.
- The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 10. The Assistant Registrar (Recruitment), High Court of Meghalaya, Shillong.
- 11. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
- 12. The Chief Librarian, High Court of Meghalaya, Shillong.
- 13. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong
- 14. The Public Relation Officer, High Court of Meghalaya, Shillong.
- The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
- 16. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
- 17. Office file.

REGISTRAR GENERAL